

C/28

EASTERN INVESTMENTS LTD.

(Under Administrative Control of Government of India, Ministry of Steel)

इष्टार्न इनवेष्टमेन्ट लिमिटेड

(इस्पात मन्त्रालय, भारत सरकार के प्रसासनिक नियन्त्राधीन)

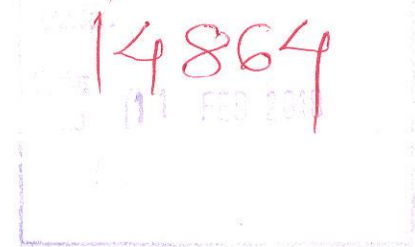
BIRD GROUP

बर्ड ग्रुप

Manager
Corporation Finance Dept, DCR-II
Securities and Exchange Board of India,
Plot No.C-4,-A, "G" Block
Bandra Kurla Complex, Bandra (East)
Mumbai-400 051

8th February, 2010

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m(SG)



Dear Sir,

Subject: Request for No action under the SEBI (Informal Guidance) Scheme, 2003 – Applicability of the provisions of SEBI SEBI (Substantial Acquisition of Shares and Takeovers) Regulation, 1997 (Takeover Regulation)

In continuation to our letter dated 22nd December, 2009 on the captioned subject matter and in response to the telephonic discussion the undersigned had with you today, we are submitting the copy of the distribution schedules as submitted by OMDC and BSLC under clause 35 of the Listing Agreement wherein both the companies have shown the President of India and EIL as promoters of the respective companies i.e. OMDC and BSLC.

Thanking you,

Yours faithfully
For Eastern Investments Ltd


(J Banerjee)
Company Secretary

ENCL : As above.

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